

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.304**

RCP(IB)- 6/ND/2023(Old Case IB-120(ND)/2021)

**IN THE MATTER OF:**

Capital Trade Links Ltd

**Vs.**

KDP Buildwell Pvt Ltd

.... **APPLICANT/**

.... **RESPONDENT**

**SECTION**

**U/s 7 IBC code 2016**

**Order delivered on 06.02.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Shashwat Srivastava, Advocate

For the Respondent : Ms. Deboleena Dutta, Advocate

**ORDER**

Three days time granted to the parties as a last and final opportunity to file convenience compilation/written submissions alongwith case laws, if any, as directed vide order dated 02.11.2023, failing which, the matter will be decided on merits.

List the matter on **13.02.2024**.

**-SD-**

**(ATUL CHATURVEDI)  
MEMBER (TECHNICAL)**

**-SD-**

**(BACHU VENKAT BALARAM DAS)  
MEMBER (JUDICIAL)**